

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

77(ND)/2015

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018**

**NAME OF THE COMPANY: Mr. Farooq Ahmad Shala V/s. M/s. Peacock Tours  
Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner:** None

**For the Respondent:** None

**ORDER**

Present none. In the interest of justice, adjourned to 13<sup>th</sup> May, 2019.

*-sd-*

**(Deepa Krishan)  
Member (T)**

*-sd-*

**(Ina Malhotra)  
Member (J)**